

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-3921
ANSWERED ON- 06/04/2022

LAND ACQUISITION FOR TITLAGARH BYPASS IN ODISHA

3921. SHRI MUZIBULLA KHAN

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the revised land acquisition estimate under section 3G of National Highways Act for construction of Titlagarh Bypass in Odisha State which was submitted to the Ministry for approval is pending with the Ministry;
- (b) if so, the details thereof; and
- (c) by when it is likely to be considered by Government so that the work can be completed at the earliest?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) Ministry has sanctioned an estimate amounting to Rs 5.63 Crore for acquisition of land for construction of ROB-cum-bypass road for Titlagarh Town on NH-59 on 20.01.2015. State PWD of Odisha had submitted revised 3G estimate amounting to Rs 47.70 Crore on 30.09.2021 for approval which was returned to State PWD for necessary rectification on 08.11.2021. The corrected revised estimate is still awaited from State PWD. Once the corrected revised 3G estimate is received from State PWD, the same will be processed for sanction.
